

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
M.A. No. 454/2017, 539/2017
I.A. No. 75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.
V/s.
M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No. 1	NAME	DESIGNATION	SIGNATURE
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1	C A Sundaram, Sr. Adv.		
2	Rohini Musa, Adv.		
3	Somasekhar Sundarasan		
4	Apurva Divanji		
5	Rusbeh Mistri		
6	Sonal Jaitley.		
7	Mohit Arora.		
8	Phnik Dogra.		
9	Rohan Jaitley		
10	Parag Sawant		
11	Gurjan Shah		
12	Akshay Doctor		
13	Abhishek Venkatraman		
14	Dhaval Kothari		
15	Ravi Tyagi		
16	Shubhanshu Gupta		
17	Sanya Kapoor		
18	Rinni Badoni		
19	Devashish Chauhan.		

Shri V. Nallaseenapathy
Advocate i/b
Desai & Divanji
Adv for the Petitioners.

Janak Dwarkadas, Sr. Adv.
Sharan Jagtiani
Jehangir Jeejeebhoy, Kairwar K.
Shireen Pochkhanawda

Advs i/b.
Maneksha & Sethna.
Advs for R-11.

Mr. Shailesh Foria i/b. Economic
laws practice.
for Respondent Nos. 5 & 7.

~~Shankar~~

Mr. Ravi Kadam, Sr. Counsel
Mr. Prateek Sekaria, Counsel,
Mr. Nitesh Jain,
Mr. Dhruv Dewan,
Ms. Ruby Singh Ahuja,
Mr. Anshkar Singhvi, Ms. Tahira Karanjawala,
Mr. Anupam Prakash,
Mr. Rohan Batra,
Mr. Arjun Sharma,
Mr. Sahil Monga,
Ms. Shivangi Agarwal,
Mr. Jeet Karia, Arunima Sinha
Advocates, i/b Shardul Amarchand Mangaldas & Co
For Respondent Nos. 1, 2, 3 and 23.

~~Nitendra~~

Shri Sudipto Sarkar

Shri Mohan Parasaran

Mr. Zal Andhyarujina

Mr. D. L. Chidananda

Mr. Ashwin Kumar D.S.

Ms. Shrutika Sardesai

Mr. Jahangir Mistry

Ms. Namrata Parikh i/b. Mulla Mulla Grainger Blunt
& Canoe

for Respondent
Nos. 6, 14, 16 to
22

~~Shrutika~~

ORDER

MA No.454/2017, 539/2017 & IA 75/2017 in CP 82/241-242,244/NCLT/MB/MAH/2016

The Counsels for the Petitioners and the Respondents present.

Petitioners side part heard.

List this matter for further hearing on 10.1.2018.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)